ORDER

Hon'ble Mr. Justice **M.C. Tripathi** in addition to his own determination will take up the fresh cases from **Serial nos.31 onwards** to be taken up on 09.06.2016 of Court no.5 (Hon'ble Mr. Justice Ran Vijai Singh) on 09.06.2016 and 10.06.2016.

Hon'ble Mr. Justice **Harsh Kumar** in addition to his own determination will take up the fresh cases from **Serial nos.41 to 60** to be taken up on 09.06.2016 of Court no.6 (Hon'ble Mr. Justice Pankaj Naqvi) on 09.06.2016 and 10.06.2016.

Hon'ble Mr. Justice **Amar Singh Chauhan** in addition to his own determination will take up the fresh cases from **Serial nos.61 onwards** to be taken up on 09.06.2016 of Court no.6 (Hon'ble Mr. Justice Pankaj Naqvi) on 09.06.2016 and 10.06.2016.

Hon'ble Mrs. Justice **Ranjana Pandya** in addition to his own determination will take up the fresh cases from **Serial nos.35 onwards** to be taken up on 09.06.2016 of Court no.9 (Hon'ble Mr. Justice Bachchoo Lal) on 09.06.2016 and 10.06.2016.

Hon'ble Mr. Justice **B. Amit Sthalekar** in addition to his own determination will take up the fresh cases from **Serial nos.41 to 60** to be taken up on 09.06.2016 of Court no.10 (Hon'ble Mr. Justice M.K. Gupta) on 09.06.2016 and 10.06.2016.

Hon'ble Mr. Justice **Pankaj Mithal** in addition to his own determination will take up the fresh cases from **Serial nos.61 onwards** to be taken up on 09.06.2016 of Court no.10 (Hon'ble Mr. Justice M.K. Gupta) on 09.06.2016 and 10.06.2016.

Hon'ble Mr. Justice **Bharat Bhushan** in addition to his own determination will take up the fresh cases from **Serial nos.31 to 45** to be taken up on 09.06.2016 of Court no.41 (Hon'ble Mr. Justice Om Prakash-VII) on 09.06.2016 and 10.06.2016.

Hon'ble Mr. Justice **Anjani Kumar Mishra** in addition to his own determination will take up the fresh cases from **Serial nos.46 onwards** to be taken up on 09.06.2016 of Court no.41 (Hon'ble Mr. Justice Om Prakash-VII) on 09.06.2016 and 10.06.2016.

ACTING CHIEF JUSTICE 08.06.2016

ORDER

The Division Bench presided over by Hon'ble Mr. Justice **S.K. Gupta** in addition to its own determination will take up the fresh cases from **Serial no.139 onwards** to be taken up on 09.06.2016 of Court no.40 (The Division Bench presided over by Hon'ble Mr. Justice B.K. Narayana) on 09.06.2016 and 10.06.2016.

ACTING CHIEF JUSTICE 08.06.2016